

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 181/16	TP 73/17	For compliance of office objections raised by Registry	433(e) / 433(f)	Rajkumar & Another Vs Bio-diversity Conserva-tion(India) Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

34	KIRAN MURGOD 9980155923.	Petitioner Murthy Associates	KMgood
----	-----------------------------	------------------------------------	--------

ORDER

Counsel for petitioner is present. He has filed a memo seeking adjournment on the ground that they have proposal for compliance which is pending before the Civil Court. He requested time for compliance and report ~~submission~~ ² if any. List it on 10.10.17


MEMBER(J)


MEMBER(T)